

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 421**  
**IA/5570/ND/2022, IA/4199/ND/2022,**  
**IA/4608/ND/2023, IA/1257/ND/2023, New**  
**IA/1796/ND/2024 IN IB/304/ND/2022**

**IN THE MATTER OF:**

Genesis Comtrade Private Limited	...	Applicant
Versus		
Opulent Infradevelopers Private Limited	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 19.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Jaismeen Sharma, Adv. Arvind Garg in  
IA/1257/ND/2023  
For the Respondent :  
For the RP : Adv. Abhishek Parmar  
For the Noida Authority : Adv. Abdhesh Chaudhary

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **13.05.2024**.

**Sd/-**  
**(Court Officer)**